GOVERNMENT OF INDIA MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA UNSTARRED QUESTION NO. 2432 TO BE ANSWERED ON 15.12.2025

Pending Cases in NGT

2432. SMT. SHOBHANABEN MAHENDRASINH BARAIYA: SMT. ANITA NAGARSINGH CHOUHAN: SHRI APPALANAIDU KALISETTI: SHRI DAMODAR AGRAWAL:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) the number of cases registered, disposed, and pending under the jurisdiction of the National Green Tribunal (NGT) during the last five years and the current year, year, Bench and State/UT-wise;
- (b) whether multiple Benches of the NGT are facing delays in the disposal of cases due to increasing pendency, if so, the details of the average time taken for disposal, Benchwise;
- (c) the present number of vacancies of Judicial Members, Expert Members, and other staff under Section 12 of the National Green Tribunal Act, 2010, Bench and post-wise;
- (d) whether the Government proposes to establish additional Benches of the NGT under Section 4(3) of the said Act, if so, the details thereof and if not, the reasons therefor;
- (e) whether any measures taken/proposed to be taken by the Government to increase the disposal rate of pending cases, if so, the details thereof and if not, the reasons therefor; and
- (f) whether the Government is undertaking awareness programmes regarding the NGT, if so, the details thereof along with the funds allocated for such activities?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI KIRTI VARDHAN SINGH)

- (a) & (b) As per information provided by the National Green Tribunal (NGT), the details regarding number of cases registered, disposed and pending with NGT during the last five years and current year are given at **Annexure -I**. Further, NGT has reported that there is no delay in the disposal of cases.
- (c) Presently, NGT has six (06) vacant posts of Judicial Members and four (04) vacant posts of Expert Members. Details of vacancies in respect of other staff are given at **Annexure II**
- (d) There are five (05) existing places of sitting of the National Green Tribunal, viz. Delhi (Principal Bench), Pune (Western Zonal Bench), Bhopal (Central Zonal Bench), Chennai (Southern Zonal Bench), and Kolkata (Eastern Zonal Bench), which cover the entire territorial jurisdiction of India. There is no requirement or proposal to establish additional benches of NGT.

- (e) In order to increase the disposal rate of cases, the Government has supported NGT to upgrade the digital infrastructure at their all Benches by facilitating the virtual court proceedings and e filing of cases through a dedicated portal.
- (f) Govt. provides the funds to NGT for organising National/International Conferences from time to time on Environmental Issues. The last such National Conference was organised on 29th & 30th March, 2025 at Vigyan Bhawan, New Delhi wherein various stakeholders have participated. The allotted budget to NGT in Revised Estimates (R.E.) for the Financial Year 2025-26 under Office Expenses head is Rs. 7 Crores.

ANNEXURE REFERRED TO IN REPLY TO PART (a) & (b) OF UNSTARRED QUESTION NO. 2432 TO BE ANSWERED IN LOK SABHA ON 15.12.2025 REGARDING "PENDING CASES IN NGT"

Bench-wise Details of Cases in National Green Tribunal (NGT)

| Principal Bench, New Delhi | | | | | | | | | |
|----------------------------|-----------------------------|----------------------------|------|--|--|--|--|--|--|
| Year | Institution of Cases | S Disposal of Cases Penden | | | | | | | |
| 2020 | 989 | 1315 | 853 | | | | | | |
| 2021 | 927 | 1110 | 670 | | | | | | |
| 2022 | 1491 | 1323 | 838 | | | | | | |
| 2023 | 1948 | 1399 | 1387 | | | | | | |
| 2024 | 2385 | 1878 | 1894 | | | | | | |
| Upto November 2025 | 1725 | 1680 | 1939 | | | | | | |

| Central Zonal Bench, Bhopal | | | | | | | | | |
|-----------------------------|-----------------------------|----------|-----|--|--|--|--|--|--|
| Year | Institution of Cases | Pendency | | | | | | | |
| 2020 | 294 | 353 | 192 | | | | | | |
| 2021 | 283 | 319 | 156 | | | | | | |
| 2022 | 237 | 290 | 103 | | | | | | |
| 2023 | 413 | 336 | 180 | | | | | | |
| 2024 | 516 | 418 | 278 | | | | | | |
| Upto November 2025 | 376 | 334 | 320 | | | | | | |
| _ | | | | | | | | | |

| Eastern Zonal Bench, Kolkata | | | | | | | | | |
|------------------------------|----------------------|-------------------|----------|--|--|--|--|--|--|
| Year | Institution of Cases | Disposal of Cases | Pendency | | | | | | |
| 2020 | 253 | 223 | 414 | | | | | | |
| 2021 | 263 | 321 | 309 | | | | | | |
| 2022 | 506 | 640 | 175 | | | | | | |
| 2023 | 344 | 343 | 176 | | | | | | |
| 2024 | 440 | 272 | 344 | | | | | | |
| Upto November 2025 | 372 | 305 | 411 | | | | | | |

| Southern Zonal Bench, Chennai | | | | | | | | | |
|-------------------------------|----------------------|-------------------|----------|--|--|--|--|--|--|
| Year | Institution of Cases | Disposal of Cases | Pendency | | | | | | |
| 2020 | 442 | 390 | 534 | | | | | | |
| 2021 | 574 | 549 | 559 | | | | | | |
| 2022 | 479 | 634 | 342 | | | | | | |
| 2023 | 423 | 350 | 415 | | | | | | |
| 2024 | 595 | 331 | 680 | | | | | | |
| Upto November 2025 | 476 | 298 | 846 | | | | | | |
| _ | | | | | | | | | |

Western Zonal Bench, Pune

| Year | Institution of Cases | Disposal of Cases Pender | | | | |
|---------------------------|-----------------------------|--------------------------|------|--|--|--|
| 2020 | 323 | 329 | 663 | | | |
| 2021 | 334 | 301 | 696 | | | |
| 2022 | 457 | 610 | 543 | | | |
| 2023 | 571 | 454 | 660 | | | |
| 2024 | 758 | 395 | 1023 | | | |
| Upto November 2025 | 1675 | 765 | 1933 | | | |

ANNEXURE REFERRED TO IN REPLY TO PART (c) OF UNSTARRED QUESTION NO. 2432 TO BE ANSWERED IN LOK SABHA ON 15.12.2025 REGARDING "PENDING CASES IN NGT"

Details of vacancies of other staff in National GreenTribunal (NGT)

| | NGT E | Bench wise Va | acancy 1 | Position | 1 agains | t Sancti | oned S | trength | of staff | as on 0 | 5.12.2025 | |
|--------------|---|---------------|--------------------------------------|------------------------------|---|-------------------------------|-------------------------------|---------------------------------|--|---|------------------------------|------------|
| SI N o | Name of Post | Pay Level | Tota l Sanc tione d Stre ngth of NGT | SS for HQ Delh i | Sanc tione d Stren gth For each Zona l Benc h | Delh i (Per son in Posit ion) | Pun e (Per son in Posi tion) | Bho pal (Per son in Posi tion) | Chen nai (Pers on in Positi on) | Kolk ata (Per son in Posit ion) | Person in Positio n | Vacanc ies |
| 1 | Registrar | Level -13 | 5 | 1 | 1 | 1 | 1 | 1 | 1 | 1 | 5 | 0 |
| 2 | Dy. Registrar | Level -12 | 5 | 1 | 1 | 1 | 0 | 1 | 1 | 0 | 3 | 2 |
| 3 | Assistant Registrar | Level -11 | 5 | 1 | 1 | 1 | 1 | 1 | 0 | 1 | 4 | 1 |
| 4 | DCA | Level -11 | 1 | 1 | 0 | 1 | 0 | 0 | 0 | 0 | 1 | 0 |
| 5 | PPS | Level -11 | 1 | 1 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 1 |
| 6 | Accounts Officer | Level -09 | 1 | 1 | 0 | 1 | 0 | 0 | 0 | 0 | 1 | 0 |
| 7 | Hindi Officer | Level -09 | 1 | 1 | 0 | 1 | 0 | 0 | 0 | 0 | 1 | 0 |
| 8 | Section Officer | Level -08 | 11 | 3 | 2 | 4 | 1 | 1 | 2 | 3 | 11 | 0 |
| 9 | Private Secretary | Level -08 | 21 | 5 | 4 | 5 | 1 | 1 | 0 | 1 | 8 | 13 |
| 1 0 | Assistant (Judicial) | Level -07 | 17 | 5 | 3 | 5 | 3 | 2 | 3 | 2 | 15 | 2 |
| 1 | Librarian | Level -06 | 5 | 1 | 1 | 1 | 1 | 1 | 1 | 0 | 4 | 1 |
| 1 2 | Hindi Translator | Level -06 | 5 | 1 | 1 | 1 | 1 | 1 | 1 | 1 | 5 | 0 |
| 1 3 | Stenograp her Gr. I | Level -06 | 21 | 5 | 4 | 5 | 0 | 1 | 0 | 0 | 6 | 15 |
| 1 4 | Senior Accountant | Level -06 | 5 | 1 | 1 | 2 | 1 | 1 | 0 | 1 | 5 | 0 |
| 1 5 | Staff Car Driver (Special Grade) | Level -06 | 1 | 1 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 1 |
| 1 6 | Staff Car Driver (Grade -I) | Level -5 | 2 | sanc | No tioned ength | 0 | 0 | 0 | 0 | 0 | 0 | 2 |

| | | | | indicated bench wise | | | | | | | | |
|-----|------------------------------------|------------------------------|----|---|---|----|---|---|---|---|------------|---|
| 1 7 | Stenograp her Gr. II | Level -4 | 12 | 4 | 2 | 2 | 1 | 1 | 0 | 0 | 4 | 8 |
| 1 8 | Accountan t | Level -4 | 5 | 1 | 1 | 1 | 2 | 1 | 1 | 0 | 5 | 0 |
| 1 9 | Staff Car Driver (Grade -II) | Level -4 | 6 | No sanctioned strength indicated bench wise | | 4 | 2 | 0 | 0 | 0 | 6 | 0 |
| 2 0 | Staff Car Driver (OG) | Level - 2 | 12 | No sanctioned strength indicated bench wise | | 6 | 0 | 0 | 0 | 0 | 6 | 6 |
| 2 1 | MTS | Level - 1 | 24 | 8 | 4 | 20 | 2 | 4 | 7 | 3 | 24 +12* | 0 |
| | Tota | Total 166 62 17 17 17 13 114 | | 52 | | | | | | | | |

^{*}As informed by NGT, against the sanctioned posts of 24 MTS, 36 are in position, i.e. 12 in excess due to the directions of Hon'ble Supreme Court.

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